



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2025

### **NOTICE**

Please take notice that the following matter listed in the Court – IV on 25.07.2025 was not taken up. The next date of hearing in the matter is **11.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4038 & 4039 of 2025 in Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	Abhishek Puri	Deepak Khurana Ashwini Kr. Tak Shruti Pandey-R2 Ashish Verma

By order of Hon'ble Chairperson  
-Sd/-  
Registrar